

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: OSWAL SPINNING AND WEAVING MILLS LTD Date of Commencement of Liquidation: 13-12-2019; List of Stakeholders as on Date: 26-02-2020; Name of IP: Mr. Hemanshu Jetley; Process Number: 1; Last 5 digit of registration number: 10457

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|-----------------------|----------------------------|--------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 3102193 | 0 | 3102193 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 2 | 4379898406.12 | 2 | 979858085.64 | 0 | 3400040320.48 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 3 | 1105069941.47 | 3 | 822215981.00 | 0 | 282853960.47 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 5 | 3518059.00 | 5 | 3518059.00 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 3 | 5725609.00 | 3 | 5725609.00 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 6 | 42897276.60 | 6 | 42897276.60 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 19 | 5540211485.19000 1 | 19 | 1857317204.2399998 | 0 | 3682894280.95 | 0 | |